

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH

12-A. C.P. 060/00219/2014 & M.A. 060/01524/14 in O.A.  
060/01061/2014

**( Sarabjeet Kaur VS. M.P. Mahajan )**

**28.11.2014**

Present: Mr. Rohit Sharma, counsel for the petitioner.

The learned counsel for the petitioner after arguing for some time, states that this C.P. may be dismissed as withdrawn. Ordered accordingly.

  
(RAJWANT SANDHU)  
MEMBER (A)

  
(SANJEEV KAUSHIK)  
MEMBER (J)

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